

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT VI

Item No. 2

APPEAL/127(MB)2023

CORAM:

SHRI SANJIV DUTT
MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING DATED **11.09.2023**

NAME OF THE PARTIES: **Aquamasters Private Limited**

Vs

Registrar Of Companies Mumbai

Sec 252 (1)

ORDER

Adv. Radhika Pujara for Applicant. None for Respondent.

Counsel for Applicant requests for issuance of court notice to the ROC, Mumbai in the present matter. Allowed. Registry is directed to issue court notice to the ROC, Mumbai to provide reports and to clearly intimate the next date of hearing. Counsel for Applicant shall file affidavit of service along with notice sent to the ROC, Mumbai by usual modes including postal receipt, track reports, e-mail, etc. returnable on **05.10.2023**.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//MT//